

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Notice issued to all respondents by Regd. No. 100 -

Fatma
23/1/01

Prv
15/2/01

S.O

Memo at fl. A
for withdrawn.

Mention matter

Fatma
112

Bench

Pl. 'X' memo may
be seen for
withdrawal.

Bench

M
EP/02/2001

Free copy of
the order dt. 7.2.01
given to both
counsel.

Fatma
15/2

Prv
15/2
S.O

Order dated 1.2.2001

This matter has been taken up to-day on being mentioned by Shri B.K. Sahoo, learned counsel for the petitioner, who has also filed a Memo with copy to Shri S.B. Jena, (r. t. s. c.), who is present in court. It is now 4.10 pm. Shri Sahoo has not yet turned up. In view of this Memo filed by him cannot be taken up for consideration. Put up on the date fixed, i.e. 9.3.2001.

J. J. J.
Vice-Chairman

a. s. s.
Member(s)

Order dt. 7-2-2001.

Heard Shri B.K. Sahu, learned counsel for the petitioner and Mr. S.B. Jena, learned ASC for the Respondents. Learned counsel for the petitioner has filed a Memo that he does not want to pursue this OA. In view of this the OA is disposed of as not being pressed.

J. J. J.
Vice-Chairman

J. J. J.
Member(Judicia)